

COCONUT (GRADING AND MARKING) RULES, 1976

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1. Short title and application :-

(1) These rules may be called the Coconut (Grading and Marking) Rules, 1976.

(2) They shall apply to coconuts-in-shell and copra produced in India.

2. Definitions :-

In these rules :

(i) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.

(ii) "Authorised packer" means a person or a body of persons who has been granted a Certificate of Authorisation by the Agricultural Marketing Adviser for getting the commodity graded and Agmarked

in accordance with the grade standards and procedure prescribed under these rules.

(iii) "Certificate of Authorisation" means document issued by the Agricultural Marketing Adviser in the name of a particular person or a body of persons granting an authorisation for grading a particular commodity at a specified premises for a specified period mentioned in it.

(iv) "Schedule" means a Schedule appended to these rules.

3. Grade designation :-

The grade designations to indicate the quality of coconuts shall be as set out in column 1 of Schedules II to V.

4. Definitions of quality :-

The quality indicated by the grade designations shall be as set out against such designation in Schedules II to V.

5. Grade designation mark :-

The grade designation mark shall consist of label bearing the design resembling the one set out in Schedule I.

6. Method of marking :-

(1) The grade designation mark shall be securely affixed on each container in a manner approved by the Agricultural Marketing Adviser.

(2) In addition to the grade designation mark, each container shall be clearly marked with such particulars and in such manner as may be specified from time to time by the Agricultural Marketing Adviser.

(3) An authorised packer may after obtaining the previous approval of the Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer, provided that the private trade mark does not represent quality or grade of coconut different from that indicated by the grade designation mark affixed on the container in accordance with these rules.

7. Method of packing :-

(1) Only sound, clean and dry gunny bags neatly stitched, free from objectionable odour shall be used for packing. Any other type of container shall be used only after obtaining approval of Agricultural Marketing Adviser.

